

j
W.P(C)No. 267 OF 2004
ITEM No.5

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.267/2004(For Preliminary Hearing)

BRIJ MOHAN

Petitioner (s)

VERSUS

D.D.A. & ANR.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

With

W.P(C)No.284/2004

Date : 28/06/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.V. REDDI

For Petitioner (s)Mr. Mushtaq Ahmad,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Post it in the 2nd week after reopening.

(Y.P. Dhamija)
AR-cum-PS

(Veera Verma)
Court Master